

26-11-97

Hon. Mr. Justice V. C. Srinivasan, J.C.
In Mr. A. B. Gorla, Member (A)

(6)

Learned counsel for the applicant
Shri. P. Ramesh Vema appears and
stated that the application has
become infructuous.

Accordingly the application
is dismissed as ^{having} become
infructuous.

A.M.

V.C.

(SPM)